

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2754
ANSWERED ON:17.12.2004
INDUSTRIAL REVIVAL OF JAMMU KASHMIR
Sharma Shri Madan Lal

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) Whether the Government is aware that due to terrorism, industries in Jammu & Kashmir have been badly effected;
- (b) If so, whether the Government is considering any scheme for revival of the industries in Jammu & Kashmir;
- (c) If so, the details thereof; and
- (d) If not, the reasons therefore?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

(a) to (d): The Government has announced a new Industrial Policy and other concessions for the State of Jammu & Kashmir on 14th June, 2002 to accelerate industrial development of the State and boost investor confidence. The industrial package provides to the industrial units various fiscal incentives/concessions like Central Capital Investment Subsidy Scheme, Central Interest Subsidy Scheme, Central Comprehensive Scheme, Schemes for Infrastructure Development, excise and income tax exemption.

The above schemes are also applicable to existing units on their substantial expansion which has been specifically defined for industrial units only in the State of J&K, according to which concessions for substantial expansion will extend to include all new investment by entrepreneurs which leads to substantial additional employment creation by an existing entrepreneur without insisting on major expansion in capacity.